

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. C.P. 64/2002

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2024**

NAME OF THE PARTIES:- Gopal Raheja
V/s
Asiatic Properties Ltd. & Ors.

Section: 397-398 of Companies Act, 1956

ORDER

Adv. Rajvi Mehta i/b Vashi appeared for the Petitioner/Applicant through VC.
None has appeared for Respondent No. 1. Adv. Sonal Sengar appeared for the
Respondent No. 2 to 4. List this matter on **02.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

SALAM

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)